

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 264 of 1997
(O.A. No. 436 of 1997)

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

AMAL KUMAR DAS

Vs.

UNION OF INDIA & ORS.

For the applicant : Ms. B. Mondal, counsel.

For the respondents: Mr. P.K. Arora, counsel.

Heard on : 24.7.1997

Order on : 31.7.1997

ORDER

This miscellaneous application has been filed for making certain amendments to remove typographical error in para 4.3 of O.A.436 of 1997. The amendments sought are: before the word 'language' occurring in line 5 of the said paragraph, the word "new" should be added and in the same line after the word 'Bengali' in place of the expression 'Group', the word "medium" should be introduced.

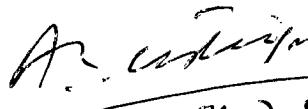
2. No objection is raised and we find that these are merely formal amendments and M.A. is accordingly allowed.

3. Necessary correction be made by the Registry in para 4.3 line 5 so that after correction it may read "..... new language Group, Bengali Medium" in place of '..... language Group, Bengali Group,' as erroneously typed.

4. M.A. 264 of 1997 stands disposed of. No order is made as to costs.


31/7/97
(M.S. Mukherjee)

Administrative Member


31.7.97
(A.K. Chatterjee)
Vice-Chairman